

Establishment of engineering and management institutions

1035. DR. BHARATKUMAR RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry has identified large number of districts for establishment of All India Council for Technical Education (AICTE) approved institutions for engineering and management all over the country;

(b) the new set of norms proposed by the Ministry;

(c) the number of districts identified in each of the State especially in Maharashtra;

(d) whether some amendments have been made in the existing system where only trusts could establish technical institutions and whether the scheme has also been opened for corporate sector; and

(e) whether some guidelines have also been made for corporate sector who intend to establish technical institutions under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) As per the information given by All India Council for Technical Education (AICTE), the Council has identified those districts on Pan India basis where no AICTE approved institution at either Under Graduate (UG) and Post Graduate (PG) level exists.

(b) The new set of norms for establishment of new institutions under Public Private Partnership (PPP) and Build Operate and Transfer (BOT) models in those districts where no AICTE approved institution at either UG and PG level exists have been notified *vide* the Gazette Notification No. 37-3/Legal/2011 dated 10.12.2010 and further described under Section 2.3 of Chapter 1 of AICTE's Approval Process Handbook 2011-12.

(c) No districts have been identified in Maharashtra. However, the number of districts State-wise identified for this purpose is given in the Statement.

(d) and (e) Yes, Sir.

Statement

*State-wise districts identified for establishment of Engg. and
management institutions in the country*

Region	States/Union Territory	No. of districts identified
1	2	3
Central	Madhya Pradesh	23
	Chhattisgarh	10
	Gujarat	2
Eastern	Mizoram	7
	Sikkim	3
	Orissa	14
	West Bengal	4
	Tripura	3
	Meghalaya	6
	Arunachal Pradesh	14
	Andaman & Nicobar	-
	Assam	23
	Manipur	7
	Nagaland	8
	Jharkhand	16
Northern	Bihar	30
	Uttar Pradesh	29
	Uttaranchal	6
North-West	Chandigarh	-
	Haryana	1

1	2	3
	J&K	18
	New Delhi	-
	Punjab	1
	Rajasthan	10
	Himachal Pradesh	3
Southern	Pondicherry	1
	Tamil Nadu	-
South-West	Karnataka	2
	Kerala	-
Western	Maharashtra	-
	Goa	-
	Daman & Diu, Dadar & Nagar Haveli	-
SCRO	Andhra Pradesh	-
	TOTAL	241

Awareness about RTE Act

1036. SHRI B.S. GNANADESIKAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the UNICEF has launched campaign to raise awareness for the Right to Education (RTE) Act and to build support for full implementation of RTE Act throughout the country;

(b) if so, whether Government has also launched awareness programme about RTE Act to bring down drop-out rate, especially in rural areas; and

(c) if so, the details thereof and the steps taken by government for effective implementation of RTE Act in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) UNICEF India has been working in partnership with